

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 230 OF 2014

APPEAL NO. 231 OF 2014

APPEAL NO. 155 OF 2015

APPEAL NO. 156 OF 2015

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014
& 159 OF 2015**

APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

Dated: 30th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 230 OF 2014

BSES Rajdhani Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 231 OF 2014

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. Arun Kumar Datta

APPEAL NO. 155 OF 2015

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Divyanshu Rai
 Mr. Nikhil Nayyar

Mr. Arun Kumar Datta

APPEAL NO. 156 OF 2015

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Divyanshu Rai
 Mr. Nikhil Nayyar

Mr. Arun Kumar Datta

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013,
 110 OF 2014 & 159 OF 2015**

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
 Mr. Manoj Kr. Sharma for R-1

Mr. Arun Kumar Datta (Rep.)

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013
& 160 OF 2015**

BSES Rajdhani Power Ltd. **...Appellant(s)**
Vs.
Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Counsel for the Respondent(s) : Mr. Pradeep Misra
 Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 235 OF 2014 & IA NOS. 161 &
316 OF 2015**

BSES Rajdhani Power Ltd. **...Appellant(s)**
Vs.
Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Counsel for the Respondent(s) : Mr. Pradeep Misra
 Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

BSES Yamuna Power Ltd. **...Appellant(s)**
Vs.
Delhi Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Counsel for the Respondent(s) : Mr. Pradeep Misra
 Mr. Manoj Kr. Sharma for R-1

Mr. Arun Kumar Datta

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **17th & 19th September, 2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk